

PROCEEDINGS OF THE LABOUR COMMISSIONER, KERALA.
Present : Pranabjyoti Nath. IAS

Sub:- Labour Commissionerate – Establishment – Preventing COVID-19 epidemic in the State- Containment activities – Ensuring staff of Labour Department at every offices- Orders issued

ORDER No. E(4) - 4043/2020

DATED: 31.03.2020

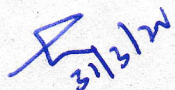
Read: 1. GO (Rt) No. 1282/2020/GAD dated. 27/03/2020
2. GO (Rt) No. 1288/2020/GAD dated. 29/03/2020.
3. Order No. E(4) - 4043/2020 dated 30/3/2020 of the Labour Commissioner.

ORDER

As per the Order read as 1st paper above, the Government of Kerala have declared the duty of officers of Labour Department who are involved in the welfare matters of migrant labourers, as essential service and as per the Order read as 2nd paper above, the Labour Commissioner is entrusted the duty to address the complaints receives in War Room, created in the Government Secretariat, Kerala regarding accommodation, food etc. of migrant Labourers from various States. In the Order read as 3rd paper above all the office heads of Labour Department were instructed to ensure the availability of their office staff, including them in 24 hour duty basis from 12 Noon of 30/3/2020 onwards.

3. But there are some sporadic incidents noted to the effect that staffs are not available in some Labour Department's offices for addressing the situations and this has caused severe criticism against the department.

4. In the above circumstances, all heads of offices/all officers of the Labour Department are requested to be present in their respective offices without any fail. Any lapse in the matter in future will be viewed seriously and stringent disciplinary action will be taken against such officers.


Pranabjyoti Nath IAS

Copy To:

- 1) All Additional Labour Commissioners/ Regional Joint Labour Commissioners/ Joint Labour Commissioners/ Chief Inspector of Plantations/Deputy Labour Commissioners/ District Labour Officers (Through web-site)
- 2) Additional Chief Secretary, Labour & Skills Department (With Covering Letter)

- 3) Labour Commissioner.
- 4) *Director of General Education*
- 5) The Additional Labour Commissioner (Enf), Thiruvananthapuram.
- 6) IT Cell